



Punjab Pollution Control Board

RO/2020/No. 4699

(Through E-Mail)

Date 01/09/2020

To

The Consultant Judicial,
Hon'ble NGT (P.B.),
New Delhi.

Sub:- Order passed in Execution Application no. 10/2020 in Original Application no. 492/2019 Sh. Gurmail Singh V/s State of Punjab.

Ref:- Hon'ble NGT order dated 04.03.2020 and e-mail dated 31.08.2020.

In continuation to Board's letter no. 2914 dated 01.07.2020, it is intimated that notice to issue directions u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 was issued to District Development & Panchayat Officer (DDPO) Jalandhar, Executive Engineer, Department of Rural Development & Panchayat, Jalandhar and District Soil Conservation Officer, Department of Soil & Water Conservation, Jalandhar vide Board's letter no.1848-50 dated 01.07.2020 with an opportunity of personal hearing before the Chairman of the Board on 09.07.2020, a copy of the same was also forwarded to complainant Sh. Gurmail Singh, Village Kot Khurd, Jalandhar vide Board's endorsement no.1851 dated 01.07.2020, with request to attend the aforesaid hearing in office of the Chairman of Board on scheduled date i.e 09.07.2020.

Hearing before the Chairman of the Board on 09.07.2020 was attended by concerned government authorities against whom notice u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 was issued. However, Complainant Sh. Gurmail Singh, village Kot Khurd, Jalandhar didn't attend the hearing.

During the hearing, it was submitted by officer of Panchayati Raj Department that the pond located near the complainant house is quite old & Sh. Gurmail Singh (Complainant) has constructed his house thereafter in existence of old pond. He further submitted that their department will prepare the plan of connecting the sewage line for flow of entire effluent of the village to the pond situated on outskirts of the village & will also implement the same with request to grant some time to complete the work. Block Development & Panchayat officer (BDPO) Jalandhar (East) submitted during the hearing that their department will approve the plan submitted by the Panchayati Raj Department and will get the work done for diverting waste water flow of the village to the pond situated on outskirts of village. Officer from Department of Soil & Water Conservation assured that they will carry out the work for utilization of waste water of the village Kot Khurd onto land for irrigation through pond situated on outskirts of the village.

After hearing officers of the Board and representatives of concerned authorities, the Chairman of the Board decided that-

1. The Department of Rural Development & Panchayat shall make arrangements to increase/ augment the capacity of pond situated on outskirts of village Kot Khurd to accommodate/treat entire waste water/effluent of the village and to stop discharge of waste water/effluent into pond adjacent to Sh. Gurmail Singh (Complainant) house, within 3 months.

Kuldip Singh

2. The Soil & Water Conservation Department shall prepare & implement the irrigation scheme for utilization of entire waste water/effluent of village Kot Khurd through pond situated on outskirts of village within 03 months.
3. The District Development Panchayat Officer (DDPO), Jalandhar shall co-ordinate with all the concerned departments & Sarpanch of Village Kot Khurd to complete works well within scheduled time.

The proceedings of personal hearing held before the Chairman of the Board on 09.07.2020 were conveyed to concerned government authorities vide Board's letter no. 2079-81 dated 24.07.2020. A copy of proceedings was also forwarded to complainant Sh. Gurmail Singh, Village Kot Khurd, Jalandhar vide Board's endorsement no.2082 dated 24.07.2020 for information, inspite of his absence during the hearing.

Further course of action in this matter will be taken by the Board after completion of scheduled time period (i.e 03 months) given to concerned government authorities to comply with decisions of hearing held before the Chairman of the Board.

This is for information of Hon'ble National Green Tribunal please.


Environmental Engineer

ਖੇਤਰੀ ਦਫਤਰ, ਨੇੜੇ ਪੀ,ਐਸ,ਆਈ,ਈ,ਸੀ ਵਾਟਰ ਟੈਕ, ਫੋਕਲ ਪੁਆਇੰਟ, ਜਲੰਧਰ।

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